

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B. A. No. 1647 of 2021

Praveen Kumar Jha Petitioner
Versus
The State of Jharkhand Opp. Party

CORAM: HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY

Through: Video Conferencing

04/17.04.2021

1. Learned Senior counsel for the petitioner Mr. Anil Kumar Sinha, is present along with Mr. Vikram Rao Sahdev, Advocate.
2. Learned counsel for the opposite party-State Ms. Priya Shreshtha, is also present.
3. Learned counsel for the State submits that she has received instructions for filing a counter-affidavit in the present case and prays for pass over for the day.
4. Upon this, the learned Senior counsel for the petitioner submits that the petitioner is in custody since 11.06.2019 and trial has not commenced and the charge has already framed in the instant case.
5. Post this case on 23.04.2021 under the heading for 'final disposal'.
6. The counter-affidavit should be filed latest by 21.04.2021.

(Anubha Rawat Choudhary, J.)

Mukul